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Title: Introduction of the Small-Holder Farmers (Protection and Welfare) Bill, 2016.

ADV. JOICE GEORGE (IDUKKI): I beg to move for leave to introduce a Bill to provide for protection and welfare of small-holder farmers by constitution of a Minimum Assurance Price Commission for their agricultural produce and a Small-holders Farmers Welfare Fund and for matters connected therewith.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for protection and welfare of small-holder farmers by constitution of a Minimum Assurance Price Commission for their agricultural produce and a Small-holders Farmers Welfare Fund and for matters connected therewith."

*The motion was adopted.*

ADV. JOICE GEORGE: I introduce the Bill.

HON. SPEAKER: Item no. 42, Shri P. Karunakaran – Not present.

Item no. 43, Shri P. Karunakaran – Not present.

Item no. 44, Shri P. Karunakaran – Not present.

Item no. 45, Shri P. Karunakaran – Not present.

**15.35 hours**